

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

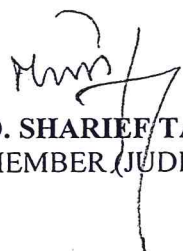
APPLICATION NUMBER :  
PETITION NUMBER : TCP/235/ (IB)/2017  
NAME OF THE PETITIONER(S) : MARDIA SONS HOLDINGS PVT LTD  
NAME OF THE RESPONDENT(S) : SHAPRE INFOTECH INDIA LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

No representation on behalf of both the side. The Registry is directed to issue a fresh notice to both the parties. Put up on **22.08.2017** at **10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)